

S U P R E M E            C O U R T   O F   I N D I A  
R E C O R D   O F   P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).54/2012

(From the judgement and order dated 20/12/2011 in CWP No.14194/2010,  
LPA No.366/2011 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SPEAKER HARYANA VIDHAN SABHA

Petitioner(s)

VERSUS

KULDEEP BISHNOI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH S.L.P.(C) NO.55 of 2012

(With prayer for interim relief and office report)

S.L.P.(C) NO.59 of 2012

(With prayer for interim relief and office report)

S.L.P.(C) NO.72 of 2012

(With appln.(s) for exemption filing c/c of the impugned judgment and  
prayer for interim relief and office report)

Date: 13/03/2012        These Petition were called on for hearing today.

CORAM :            HON'BLE MR. JUSTICE ALTAMAS KABIR  
                      HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)        Mr. Rohinton F. Nariman, S.G.  
                                  Mr. Alok Sangwan, Adv.  
                                  Mrs Shiel Sethi, AOR

IN 55/2012                Mr.    Mukul Rohatgi, Sr. Adv.  
                                  Ms.    Charu Sangwan, Adv.  
                                  Ms.    Ruchi Kohli, AOR  
                                  Mr.    Devashish Bharuka, Adv.

IN 59 & 72/2012        Mr. Devashish Bharuka, AOR  
                                  Mr. Pardeep Dahiya, Adv.  
                                  Ms. Jasneet Chandhoke, Adv.

For Respondent(s)        Mr.    Nidhesh Gupta, Sr. Adv.  
                                  Ms.    Nidhi Gupta, Adv.  
                                  Mr.    Tarun Gupta, AOR  
                                  Mr.    Amit Kumar, Adv.  
                                  Mr.    Mohan Ghosh, Adv.

For Election                Ms. Meenakshi Arora, AOR  
Commission                Mr. Vasav A., Adv.

For Intervenors in        Dr.    Rajeev Dhawan, Sr. Adv.  
SLP 54/2012                Mr.    Aditya Kr. Choudhary, Adv.  
                                  Mr.    Inderpal Goyel, Adv.  
                                  Mr.    Sanjai Kr. Pathak, AOR

UPON hearing counsel the Court made the following  
O R D E R

Let these matters be listed tomorrow (14.03.2012) for  
further consideration and be listed as continuing part heard

matters.

(Chetan Kumar)  
Court Master

(Juginder Kaur)  
Assistant Registrar